

15.37 hrs.

CONSTITUTION (AMENDMENT) BILL*
(Insertion of new Article 16A)

[English]

SHRI SYED SHAHABUDDIN
(Kishanganj): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

" That leave be granted to introduce a Bill further to amend the Constitution of India. "

The Motion was adopted

SHRI SYED SHAHABUDDIN : I introduce the Bill.

15.37 1/2 hrs.

CONSTITUTION (AMENDMET) BILL*
(Insertion of new Article 28A, etc.)

[English]

SHRI SYED SHAHABUDDIN
(Kishanganj) : Sir, I beg to move for leave to introduce a Bill further to amend the constitution on India.

MR. DEPUTY-SPEAKER : The question is :

" That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI SYED SHAHABUDDIN : I introduce the Bill.

15.38 1/2 hrs

SPICES AND CASH CROPS PRICES
COMMISSION BILL

[English]

SHRI RAMESH CHENNITHALA
(Kottayam) : Siri, I beg to move for leave to introduce a Bill to provide for the constitution of a Commission for the purpose of recommending to the Government the remunerative prices for spices and other cash crops.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the constitution of a Commission for the purpose of recommending to the Government the remunerative prices for spices and other cash crops.

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.

15.39 hrs.

CONSTITUTION (AMENDMENT) BILL*
(Amendment of article 19)

[English]

SHRI RAMESH CHENNITHALA :
(KATTAYAM) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[Sh. Ramesh Chennithla]

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.

15.39 1/2 hrs.

INDIAN TELEGRAPH (AMENDMENT)
BILL*

(Amendment of section 12)

[English]

SHRIMATI MALINI
BHATTACHARYA (Jadavpur) : Sir, I beg to move for leave to introduce a Bill further to amend the Indian Telegraph Act, 1885.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Indian Telegraph Act, 1885."

The motion was adopted.

SHRIMATI MALINI
BHATTACHARYA : I introduce the Bill.

15.40 hrs.

INDIAN ELECTRICITY (AMENDMENT)
BILL*

(Amendment of section 12)

[English]

SHRIMATI MALINI
BHATTACHARYA : (Jadavpur) : I beg to

move for leave to introduce a Bill further to amend the Indian Electricity Act, 1910.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Indian Electricity Act, 1910."

The motion was adopted.

SHRIMATI MALINI
BHATTACHARYA : I introduce the Bill.

MR. DEPUTY-SPEAKER : Shri Kashiram Rana-not present.

15.40 1/2 hrs.

REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL*

(Amendment of Section 30, etc.)

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh) : I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

SHRI PAWAN KUMAR BANSAL : I introduce the Bill.